

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 28<sup>th</sup> April, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 191/2017 (M.A. No. 369/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
2.	Original Application No. 192/2017 (M.A. No. 370/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
3.	Original Application No. 251/2017 (M.A. No. 476/2017)	Smt. Dariya Kanwar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Amol Kokane, Adv. for Applicant
4.	Original Application No. 258/2017 (M.A. No. 481/2017)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, in person  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP
6.	Original Application No. 612/2016 (M.A. No. 1165/2016)	Dharminder Singh Vs. State of Punjab & Ors.	Mr. Shashank Singh, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-4 & 6 Mr. Tarunvir Singh Khehar, Adv.
<b>FOR HEARING</b>			
7.	Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Abhinav Goyal, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for R-1, 4, 5 & 6 Mr. Mukesh Verma, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Abhishek Yadav, Adv. for State of UP
8.	<b>Execution Application No. 23/2016 IN</b> O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Adv. for Applicant  Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
9.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5

			Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIISC Mr. B. V. Niren, Adv.
10.	Original Application No. 135/2016	Nikhilesh Singh Vs. Union of India & Ors.	Ms. Neelam Rathore, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 & 2 Mr. Abhishek Yadav, Adv. for R-3 to 13 Ms. Geeta Luthra, Sr. Adv. with Ms. Shivani, Adv. for R-14
11.	Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Sunil Kumar Mund, Adv.
12.	Original Application No. 202/2016 (M.A. No. 381/2016 & M.A. No. 547/2016)	Balotra Textile Hand Processers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
13.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. Dr. K.P.S. Dalal, Adv. for Noticee No. 1
14.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Taruna A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA
15.	Original Application No. 270/2016	Sushil Raaja Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. in person  Mr. B. V. Niren, Adv. for R-1 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Dr. Abhishek Attrey, Adv.
16.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, <b>M.A. No. 417/2017 &amp; M.A. No. 418/2017</b> )	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person  Mr. Abhishek Yadav, Adv. for R-1 Mr. Pradeep Misra, Adv. Mr. Rajkumar, Adv. Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.

17.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Rajiv Bansal, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16
18.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Adv. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshu Tyagi, Adv.
19.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Adv. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R-4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R-8 Mr. Vikas Balia, Adv. for R-9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
20.	Original Application No. 125/2013	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7 Mr. A. Kulshrestha, Adv. for UPSIDC Mr. Tarunvir Singh Khehar, Adv.
21.	Original Application No. 121/2013 (M.A. No. 1221/2016) (PH)	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person Mr. Abhishek Yadav, Adv. for R-2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R-6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC Dr. Abhishek Atrey, Adv. Mr. Soumyajit Pani, Adv. for State of Odisha

Date : 28<sup>th</sup> April, 2017  
Time : 02:00 PM

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
22.	<b>Review Application No. 02/2017</b> (M.A. No.110/2017) IN Appeal No. 79/2014	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Divya Prakash Pande, Adv. for Applicant Ms. Parul Gupta, Adv. for R-1 to 3 Mr. Neeraj Kishan Kaul, ASG for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Pinaki Misra, Sr. Adv. for R-6 Mr. Tarunvir Singh Khehar, Adv.
23.	<b>Review Application No. 04/2017</b> (M.A.No.325/2017) IN Appeal No. 79/2014	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Mr. Sanjeev Kumar & Mr. Anshul Sehgal, Advs. for Applicant
24.	<b>Review Application No. 06/2017</b> (M.A. No. 330/2017 & M.A. No. 331/2017 IN Appeal No. 79/2014	Debadityo Sinha & Ors. Vs Union of India & Ors.	Ms. Divya Prakash Pande, Adv. for Applicant Mr. Tushar Mehta, ASG for R-1 Mr. Abhishek Yadav, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Pinaki Misra, Sr. Adv. for R-6 Mr. Tarunvir Singh Khehar, Adv.

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